<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 620 OF 2017 IN EP No. 1 OF 2017 IN APPEAL NO.228 of 2012

Vs.

Dated: 16th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s SNJ Sugars & Products Ltd.

...Appellant(s)

Transmission Co. of Andhra Pradesh Ltd. & Ors....Respondent(s)

Andhra Pradesh Electricity Regualtory Commission

.....Applicant(s)/R-4

Counsel for the Appellant(s)	:	Mr. S.R. Raju Ramachandran Mr. Sasidharan Mrs. V. Sl. Lakshmi Ms. Mythili Vijay Kumar Thallam Mr. A. V. Balan
Counsel for the Respondent(s)	:	Mr. Rakesh Kumar Sharma Mr. Nishant for R.1 to R.3

Mr. K.V.Mohan Mr. K.V.Balakrishnan for R.4 (APERC)

<u>ORDER</u>

IA NO. 620 OF 2017 (Appl. for extension of time by R-4)

In this application, the State Commission - Respondent No.4 is seeking four months more time to comply with the directions of this Tribunal given in its order dated 31.05.2017.

We have heard learned counsel for the parties. In the circumstances of the case, we extend the time till end of November, 2017. IA No. 620 of 2017 *(Application for extension of time)* is disposed of.

List the matter on 04.12.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

pr/kt